

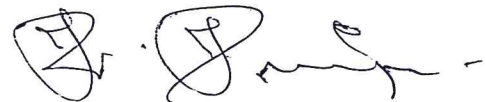

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

16

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/12/2017 AT 10.30 AM


PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/638/(IB)/CB/2017  
NAME OF THE PETITIONER(S) : GIMPEX PVT LTD  
NAME OF THE RESPONDENT(S) : SURANA CORPORATION LTD  
UNDER SECTION : 9 RULE 6

S.No.	Name (in Capital)	Represented by	Signature
	P.V. Preeja	Counsel for Respondent	
	A. Abdul Hameed for DAV Panther.	Counsel for petitioner & 4	

**ORDER**

Counsels representing both the parties are present and made submissions.  
Counsel for petitioner prayed for time to file a memo to withdraw one of the  
connected petitions. Time is enlarged at request. Put up on 14.12.2017.

  
S Vijayaraghavan  
Member (Technical)

  
K Anantha Padmanabha Swamy  
Member (Judicial)

bc